

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-1/2006/12011/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the ¹² 12 December, 2023.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJDH/4034/2023, dated 08.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 17.12.2023 till the morning of 18.12.2023**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-1/2006/12012/A, dated , 12-12-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)